



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification
Srinagar, the 13th August, 2018.

SRO 347 :- In exercise of the powers conferred by sub-section (1) of section 10 of the Jammu and Kashmir Municipal Act, 2000, and in partial modification of Notification SRO 45 dated 18-02-2003, the Government hereby determines the number of wards in Municipal Committee, Samba, as seventeen (17).

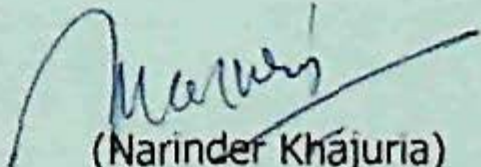
By order of the Government of Jammu and Kashmir.

Sd/-
(K.B Agarwal) IAS
Financial Commissioner
Housing & Urban Dev. Department.
Dated:- 13.08.2018

No:- HUD/LSG/ULBJ/172/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Commissioner/Secretary to Government, General Administration Department, Civil Secretariat, Srinagar.
3. Secretary to Government, Rural Development Department, Civil Secretariat, Srinagar.
4. Secretary to Government, Deptt. of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar.
5. Divisional Commissioner, Jammu.
6. Deputy Commissioner, Samba.
7. Director General, Rural Development Department, Jammu.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Government Press, Srinagar, for publication of notification in the Government Gazette.
10. Private Secretary to the Hon'ble Governor, J&K.
11. Private Secretary to the Financial Commissioner, H&UDD, Civil Secretariat, Srinagar.
12. Executive Officer, Municipal Committee, Samba.
13. Stock File / Notification file.


(Narinder Khajuria)
Additional Secretary to Govt.
Housing and Urban Dev. Department.